PATENT BILL

1047. SHRI LOKANATH MISRA: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) whether Government propose to introduce the Patent Bill as recommended by the Joint Select Committee; and

(b) if so, when?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN AL1 AHMED): (a) and (b) The Patents Bill as recommended by the Joint Select Committee has been introduced in the Lok Sabha on the 12th August, 1967.

Representations received by D.G.T.D.

1048. SHRI LOKANATH MISRA Will the Minister of INDUSTRIAL AND DEVELOPMENT COMPANY AFFAIRS be pleased to state the number of representations and memo randa seeking clarifications regarding and Technical Industrial Licensing matters received by Directorate the Development General of Technical from various associations, organisa and individual manufacturers tions registered with the D.G.T.D. during the year 1964, 1965 and i966 and how many of these were disposed of?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): Information is being collected and will be laid on the Table of the House in due course.

SUDAN GOVERNMENT TENDER FOR PURCHASE OF INDIAN GOODS

1049. SHRI LOKANATH MISRA: Will the Minister of COMMERCE be pleased to state:

?a}> whether it is a fact that the Government of Sudan released a big tender for the purchase of Drugs and Pharmaceuticals from India during the month of July, 1967; (b) whether the Commercial At tache of Indian Embassy in Sudan was aware of this tender;

(c) if so, whether he hag passed on to the Ministry of Commerce for cir culation of this tender amongst the Export Promotion Councils, particu larly the Basic Chemicals, Pharma ceuticals and Soaps Export Promotion Council. Bombay, and Chemicals and Allied Products Export Promotion Council, Calcutta, and

(d) if the answer to part (c) above be in the negative, what are the reasons therefor?

THE MINISTER OF COMMERCE (SHRI DINESH SINGH): (a) and (b) Yes, Sir.

(c) and (d) One copy of a tender for drugs and pharmaceuticals of the Ministry of Health, Government of Sudan, was reecived towards the end of June through our Embassy in Khartoum. As the last date for submission of tenders was 31st July and it was felt that making out copies of the bulky tender document and their routine circulation would take time, it was decided, in consultation with our technical experts, to send the document on an urgent basis to the Organisation of Pharmaceutical Producers (India) Ltd., Bombay, with the request that it be brought to the notice of principal producers of pharmaceuticals. It was also suggested that OPPI should make a consolidated offer to Sudan by the due date.

Additional Train between Lucknow and Delhi

1050. SHRI TRILOKI SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government's attention has been drawn to the fact that there is great overcrowding in the direct trains between Lucknow and Delhi; and

(b) if so, whether any proposal to introduce an additional train on the route, is under Government's consideration?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a). Yes, there is some over-crowding on trains running between Delhi and Lucknow.

(b) There ar_e no immediate plans for additional trains on the section. There i_s insufficiency of line capacity on the section, as well a_s terminal facilities at Delhi/New Delhi and Lucknow. Additional coaches necessary for the purpose are also presently not available. Works to improve sectional and terminal facilities are however in hand.

-ORDER FROM S. KOREA FOR IMPORT OF RAILWAY FREIGHT CARS

1051. SHRI MULKA GOVINDA REDDY; SHRI JAGAT NARAIN:

Will the Minister of COMMERCE be pleased to state;

(a) whether it i_s a fact that the Government of South Korea has recently placed an order with the Government of India for the supply of Railway freight cars;

(b) if so, what is the value of the order and how many freight cars will be supplied; and

(c) what are the terms of the agreement?

THE MINISTER OF COMMERCE (SHRI DINESH SINGH): (a) to (c) The Government of Republic of Korea have issued tender enquiries for the supply of 500 Bogie Tank Wagons and 600 Bogie Hopper Wagons and STC had submitted tenders. The STC'_S tender for an approximate value of Rs. 7.81 crores is the lowest. Negotiations ar_e going on for finalising this deal.

CONSTRUCTION OF MAKSI-GUNA LINE ON CENTRAL RAILWAY

1052. SHRI NAND KISHORE BHATT: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government's attention has been drawn to the fact that

heavy damage is likely to be caused to the newly constructed buildings etc., on the Maksi-Guna line on the Central Railway during the current rainy season; and

(b) whether adequate funds have been provided during the current financial year to keep pace with the phased programme of construction?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) No.

(b) Yes.

RAILWAY REVENUE FROM RATLAM-INDORE LINE

1053. SHRI NAND KISHORE BHATT: Will the Minister of RAILWAYS be pleased to state;

(a) the increase of Railway revenue from goods and passenger traffic on Ratlam-Indore line during the First, Second and Third Five Year Plan periods;

(b) the allocation made for the amenities of the passengers *vis-a-vis* relative increase in the revenues on the line during the three Plan periods separately; and

(c) the proposed increase in	the
frequency of the trains on the	line
in view of the heavy increase	in
traffic?	

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) Precise figures of revenue from goods and passenger traffic on Ratlam-Indore section for the years in question are not readily available. Approximate total earnings from traffic booked in certain years are shown below: —

(Rs. in thousand		ousands)
Earning		arnings
1955-56 Last year of FirstPlan)	Passangei 38,29	Goods 43,15
1960-61 (Last year of Second Plan)	40,31	17,66
1964-65 (Fourth year of Third Plan	59 ,99	27,03